

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

fixed for A.H.I.R.
with question of point of
Jurisdiction on 29/7/92

Date noted
W. G. S. Kar 29/7/92
for (W. T. Tulpule)
Adv. for Applicant

2 Deputy Registrar

Dated: 29.7.92

Mr. V. T. Tulpule,
Counsel for the applicant.

Learned Counsel for
the applicant states that he
may be permitted to withdraw
the application. Permission
granted, accordingly the
application is dismissed.

29/7/92

Order/Judgment despatched
to Applicant Respondent (s)
on 29.8.92

29/7/92

(M. Y. Pralokar)
M(A)

(S. K. Shaon)
Vc